

(b) to (d). In view of its low prices and good quality, the controlled cloth is popular among the masses. Thus, no undisposed controlled cloth is lying with the Government. No instance of inferior quality of such cloth has been brought to the notice of the Government.

Assistants Working as Hindi Translators

413. SHRI MOHAN LAL PIPIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received any proposal that the Assistants of the Central Secretariat Service working as Hindi Translators should be given weightage of their service as Assistants in the proposed Central Secretariat Official Language Service for Group "C" posts; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) : (a) No, Sir.

(b) Question does not arise.

दहेज न लाने के कारण कबित मोत

414. श्री जूज जूषण तिवारी :

श्रीमती पार्वती कृष्णन :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में फरवरी से जून, 1979 के महीनों के दौरान दहेज न लाने के कारण अनेक महिलाओं को उनके समुराल वालों द्वारा पीटा गया तथा उनकी हत्या कर दी गई ;

(ख) यदि हां, तो पिछले दो वर्षों के दौरान ऐसी कितनी घटनायें हुईं तथा दोषी व्यक्तियों के विरुद्ध क्या कार्यवाही की गई ; और

(ग) दहेज प्रथा को समाप्त करने के लिये क्या प्रभावी कदम उठाये जा रहे हैं ?

गृह मंत्रालय में तथा विधि, न्याय और कम्पनी कार्य मंत्रालय में राज्य मंत्री (श्री एस 0 डी 0 पाटिल) :

(क) फरवरी से जून, 1979 के महीनों के दौरान दिल्ली पुलिस को 5 मामलों की सूचना दी गई थी।

(ख) 1977 में सूचित किये गये 9 मामलों में से 4 सापता रहे, 1 विचाराधीन है, 1 दोषमुक्त किया गया था और 3 रद्द कर दिये गये थे। 1978 में

सूचित किये गये 7 मामलों में से 3 सापता रहे, 3 विचाराधीन हैं और 1 रद्द कर दिया गया था।

(ग) दहेज रोक अधिनियम, 1961 को संशोधित करने का एक प्रस्ताव विचाराधीन है ताकि इसको अधिक प्रभावशाली बनाया जा सके। सरकार ने केन्द्रीय सरकारी कर्मचारियों के आचरण नियमों में भी यह व्यवस्था करने के लिये उनको संशोधित कर दिया है कि कोई भी सरकारी कर्मचारी न दहेज लेगा अथवा न देगा अथवा दहेज देने अथवा लेने के लिये प्रयत्न नहीं करेगा अथवा किसी वस्तु अथवा वर के माता-पिता अथवा संरक्षक से जैसी भी स्थिति हो, प्रत्यक्ष अथवा परोक्ष रूप से किसी दहेज की मांग नहीं करेगा।

Arrest of Narcotics Pedlars

415. SHRI DALPAT SINGH PARASTE:

SHRI D. AMAT:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that an alleged narcotics pedlar Giuliano Bertalini, and his accomplice, Miss Cindy, were arrested from a Connaught Place hotel on the 31st May, 1979; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S.D. PATIL) : (a) Yes Sir.

(b) In a raid conducted by the Delhi Police Mr. Giuliano Bertalini and Miss Cindy were arrested from Narula Hotel on 31st May, 1979. They were found to be in possession of some forged passports, drugs and foreign currency. Cases u/s 14-Dangerous Drugs Act and u/s 411/460/471/420 IPC have been registered against Mr. Giuliano Bertalini and a case u/s 14-Foreigners Act has been registered against Miss Cindy.

Pondicherry Bandh Against Prohibition

416. SHRIMATI PARVATHI KRISHNAN: Will the Minister of Home AFFAIRS be pleased to state :

(a) whether it is a fact that a total bandh was observed in Pondicherry on June 8, 1979 protesting against the introduction of prohibition and the recent enhancement of house tax and land tax in the territory; and